

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 778/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Astra Ventures Pvt. Ltd

V/s.

Mahavir Raod & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME                | DESIGNATION                | SIGNATURE                                                                             |
|--------|---------------------|----------------------------|---------------------------------------------------------------------------------------|
| 1      | Pranav<br>Arhad     | Advocate<br>for Respondent |  |
| 2      | Vinod<br>Chaturvedi | Advocate<br>for Petitioner |  |
| 3)     | Pankaj<br>Kikavat   | Respondent<br>(Director)   |  |

ORDER

TCP No.778/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.11.2017.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)